

F.No.01(01)/Roster/CESTAT/2016
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 15.12.2016

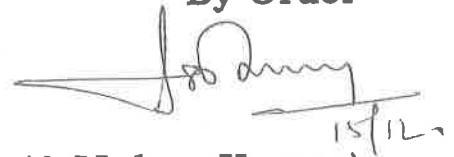
ORDER NO. 182 of 2016

Hon'ble President is pleased to partially modify the sitting notified vide order no. **176 of 2016 for CESTAT Delhi** to the extent indicated below :-

On 16.12.2016 at 2.30 p.m. Hon'ble Shri B. Ravichandran, Member (T) will hear the following Difference of Opinion matter :

E/2935, 2950/2005-Ex (DB)

By Order



(A.Mohan Kumar)
Registrar

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Dy. Registrar